

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

Company Appeal (AT) No. 167 of 2020

IN THE MATTER OF:

Niklesh Tirathdas Nihalani

...Appellant

Versus

Shah Poddar Nihlani Organisers Pvt. Ltd. & Ors.

.... Respondents

Present: -

For Appellant: Mr. Dhiren R Dave, PCS.

For Respondent: Mr. C.S. Jigarkumar Gandhi, Advocate for R- 1.

O R D E R
(Virtual Mode)

04.02.2021 In terms of the order dated 19.01.2021 the Learned Counsel for the Appellant and Respondent are directed to file short Written Submissions.

Written Submissions on behalf of the Appellant have been filed on 03.02.2021, which is taken on record.

Learned Counsel for Respondent No. 1 submitted that he has filed Written Submissions through e-mail. Learned Counsel for the Respondent No. 1 is directed to file Hard Copy of Written Submissions, within one week.

List the Appeal For Admission (After Notice) on **15th March, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

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